

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 04<sup>th</sup> of March, 2025

**NO.HC.VII-11/2024/1356/A** #### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the following Judicial Officers to participate in the "*Refresher Programme on Cyber laws & Appreciation & Handling of Digital Evidence (ECT\_14\_2024)*" on 21-03-2025 from 10.00 A.M. to 04.30 P.M at Judicial Academy, Assam.

Sl. No.	Name of the Officers	Designation and Place of Posting
1.	Shri Kiran Lal Baishnab	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Hailakandi
2.	Shri Akhtabul Ala	Civil Judge (Sr. Div.), Bongaigaon
3.	Smti Moitri Dekadolo	Civil Judge (Sr. Div.), No1 Cachar
4.	Smti Achma Rahman	Civil Judge (Sr. Div), Baksa
5.	Smti Monalissa Das	Civil Judge (Sr. Div.), Udalguri
6.	Shri Bidyut Medhi	Chief Judicial Magistrate, Morigaon
7.	Smti Jharna Saikia	Chief Judicial Magistrate, Dhemaji
8.	Shri Chinmoy Barua	Chief Judicial Magistrate, Dhubri
9.	Smti Karuna Devi	Chief Judicial Magistrate, Hojai
10.	Shri Tarun Dey	Addl. Chief Judicial Magistrate, Udalguri
11.	Shri Lohit Kumar Sarmah	Addl. Chief Judicial Magistrate, Kokrajhar
12.	Shri Jafar Md. Azizul Karim Tapadar	Civil Judge (Sr. Div.), Golaghat
13.	Smti Sushmita Borpujari	Addl. Chief Judicial Magistrate, Darrang
14.	Smti Pooja Devi	Addl. Chief Judicial Magistrate, Dibrugarh
15.	Shri Ujal Borah	Addl. Chief Judicial Magistrate, Goalpara
16.	Smti Saraswati Johori Padun	Secretary, District Legal Services Authority, Majuli

17.	Smti Monica Boro	Addl. Chief Judicial Magistrate, Sribhumi
18.	Shri Jagat Das	Addl. Chief Judicial Magistrate, South Salmara-Mankachar
19.	Shri Gautam Daimari	Additional Chief Judicial Magistrate, Jorhat
20.	Smti Dulumoni Das	Addl. Chief Judicial Magistrate, Hailakandi
21.	Smti Mridusmita Hazarika	Civil Judge (Sr. Div), Barpeta
22.	Shri Ashraf Ahmed Choudhury	Addl. Chief Judicial Magistrate, Dima Hasao
23.	Shri Biswadeep Baruah	Addl. Chief Judicial Magistrate, Lakhimpur, North Lakhimpur
24.	Smti Zubeer Chaliha	Addl. Chief Judicial Magistrate, Sivasagar
25.	Shri Iqbal Alam Fanaji	District Legal Services Authority, Karbi Anglong, Diphu
26.	Shri Sundeep Kashyap Das	Addl. Chief Judicial Magistrate, Tinsukia
27.	Shri Manish Yadav	Sub-Divisional Judicial Magistrate (M), Nazira
28.	Smti Nazrana Parbin Rehman	Sub-Divisional Judicial Magistrate (M), Bijni
29.	Smti Sabeena Yasmeen	Sub-Divisional Judicial Magistrate (M), Jonai
30.	Shri Siddarth Brook	Sub-Divisional Judicial Magistrate (M), Bokakhat
31.	Smti Jinti Pangng	Sub-Divisional Judicial Magistrate (M), Sarupathar
32.	Smti Neha Saikia	Sub-Divisional Judicial Magistrate (M), Dhakuakhana
33.	Shri Pronab Kr. Nath	Sub-Divisional Judicial Magistrate (M), Naharkatia
34.	Smti Shahzadi Nissat Rafiq	Sub-Divisional Judicial Magistrate (S), Goalpara
35.	Shri Pranjit Hazarika	Judicial Magistrate, 1 <sup>st</sup> Class, Barpeta
36.	Smti Zohra Yasmin	Civil Judge (Jr. Div.) No. 1, Morigaon
37.	Shri Abhishek Mitra	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 <sup>st</sup> Class, Charaideo
38.	Smti Dikshya Rani Dutta	Civil Judge (Jr. Div.) No.3, Kamrup (M), Guwahati

39.	Smti Junamoni Kalita	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 <sup>st</sup> Class, Koliabar
40.	Smti Meghali Saikia	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 <sup>st</sup> Class, Gohpur
41.	Smti Tahmina Laskar	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 <sup>st</sup> Class, Naharkatia
42.	Smti Mridusmita Sarkar	Civil Judge (Jr. Div.), No. 2, Sivasagar
43.	Smti Sharmina Khatun Barbhuiya	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 <sup>st</sup> Class, Jorhat.
44.	Shri Prasurjya Pran Phukon	Civil Judge (Jr. Div.) No.2, Sonitpur.
45.	Shri Dhiren Pegu	Civil Judge (Jr. Div.) , Bongaigaon
46.	Smti Manashi Mandal	Civil Judge (Jr. Div.) No.1, Tinsukia
47.	Smti Lipika Roy	Civil Judge (Jr. Div.) No.2, Nagaon
48.	Smti Bebika Kuli	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 <sup>st</sup> Class, Lakhipur, Cachar
49.	Shri Haidar Ali	Judicial Magistrate, 1 <sup>st</sup> Class, Bokajan
50.	Smti Dipika Sarma	Judicial Magistrate First Class, Chirang
51.	Shri Gitartha Kumar	Civil Judge (Jr. Div.), Bilasipara, Dhubri
52.	Smti Pallavi Joshi	Civil Judge (Jr. Div.) No.1, Dhemaji
53.	Shri Hadi Alam	Judicial Magistrate 1 <sup>st</sup> Class, Dima Hasao, Haflong
54.	Shri Debanga Bhusan Goswami	Judicial Magistrate 1 <sup>st</sup> Class, Dibrugarh
55.	Shri Monosijo Bhattacharjee	Judicial Magistrate, 1 <sup>st</sup> Class, Sribhumi

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

By Order,  
Sd/- S. Dhar  
**REGISTRAR (JUDICIAL)**

**Memo NO.HC.VII-11/2024/1357/A**

**Dated 04-03-2025**

Copy forward for information and necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

***[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period &(b) they will be entitled T.A. & D.A. as admissible under the Rules]***

4. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge,  
Baksa / Barpeta / Bongaigaon / Biswanath / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri.

***(He/She is requested to inform all concerned about this Notification).***

7. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).***

8. The nominated Judicial Officers.

a. The nominated Judicial Officers ***willing to avail accommodation are to intimate their travel itinerary***, in writing in the format given below, to the Judicial Academy, Assam by email at [judicialacademyassam@gmail.com](mailto:judicialacademyassam@gmail.com) on or before **10-03-2025** to enable the Academy to arrange for accommodation.

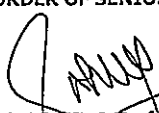
Name and designation	Date of arrival	Mobile Number (WhatsApp)

b. Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.

c. The nominated officers are to arrange for accommodation and food for the staff accompanying them, if any.

9. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
11. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

 04.03.2021  
**REGISTRAR (JUDICIAL)**